

1	2	3	4	5
18.	Kerala	72	2,349	1,016
19.	Lakshadweep	1	79	4
20.	Madhya Pradesh	66	2,531	1,596
21.	Maharashtra	125	6,196	2,696
22.	Manipur	12	787	119
23.	Meghalaya	7	320	86
24.	Mizoram	5	514	304
25.	Nagaland	3	71	16
26.	Odisha	44	942	164
27.	Puducherry	2	72	17
28.	Punjab	32	778	243
29.	Rajasthan	76	3,361	1,296
30.	Sikkim	4	162	112
31.	Tamil Nadu	133	3,946	3,321
32.	Telangana	45	1,356	528
33.	Tripura	4	159	79
34.	Uttar Pradesh	259	5,743	4,525
35.	Uttarakhand	13	475	378
36.	West Bengal	9	61	0
TOTAL		1,400	58,494	27,012

Wages of workers under MGNREGS

595. SHRI D. RAJA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering a proposal to link the wages of workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to the consumer price index (Rural) instead of CPI (Agricultural Labour);

(b) if so, the details thereof and the steps being taken in this regard; and

(c) the present wages in different States for the workers under MGNREGS and for how many average days they are provided jobs?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) A Committee under the chairpersonship of former Additional Secretary, Ministry of Rural Development was constituted to study among other things the appropriate index for revising Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages. The Committee recommended using Consumer Price Index-Rural instead of the existing CPI-AL for revising MGNREGA Wages every year. The Committee also recommended use of annual average instead of the existing practice of using December month index only. Presently, the recommendations of the Committee are under consideration in consultation with the Ministry of Finance.

(c) State/UT-wise prevailing minimum wage rates and number of average days of employment provided per household under MGNREGA during current FY 2018-19 (as on 18.07.2018) are given in the Statement.

Statement

State/UT-wise wage rate under MGNREGA

Sl. No.	State/Union Territory	Wage rate in ₹ per day w.e.f 1st April, 2018	Average days of employment provided per household (2018-19)*
1	2	3	4
1.	Andhra Pradesh	₹ 205.00	37
2.	Arunachal Pradesh	₹ 177.00	21
3.	Assam	₹ 189.00	19
4.	Bihar	₹ 168.00	29
5.	Chhattisgarh	₹ 174.00	36
6.	Gujarat	₹ 194.00	32
7.	Goa	₹ 254.00	15
8.	Haryana	₹ 281.00	19
9.	Himachal Pradesh	Non-scheduled Areas- ₹ 184.00 Scheduled Areas- ₹ 230.00	25
10.	Jammu and Kashmir	₹ 186.00	32
11.	Jharkhand	₹ 168.00	28
12.	Karnataka	₹ 249.00	24

1	2	3	4
13.	Kerala	₹ 271.00	15
14.	Madhya Pradesh	₹ 174.00	26
15.	Maharashtra	₹ 203.00	33
16.	Manipur	₹ 209.00	04
17.	Meghalaya	₹ 181.00	19
18.	Mizoram	₹ 194.00	32
19.	Nagaland	₹ 177.00	09
20.	Odisha	₹ 182.00	26
21.	Punjab	₹ 240.00	15
22.	Rajasthan	₹ 192.00	28
23.	Sikkim	₹ 177.00	27
24.	Tamil Nadu	₹ 224.00	12
25.	Telangana	₹ 205.00	39
26.	Tripura	₹ 177.00	10
27.	Uttar Pradesh	₹ 175.00	25
28.	Uttarakhand	₹ 175.00	24
29.	West Bengal	₹ 191.00	27
30.	Andaman and Nicobar Islands	Andaman District ₹ 250.00 Nicobar District ₹ 264.00	17
31.	Dadra and Nagar Haveli	₹ 220.00	NR
32.	Daman and Diu	₹ 197.00	NR
33.	Lakshadweep	₹ 248.00	21
34.	Puducherry	₹ 224.00	09

NR=Not Report
*as on 18.07.2018